

**THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA):** (a) to (d) As

per present projections, the production of coal from 1991-92 to 1994-95 in the country is likely to be as follows :—

(In Million Tonnes)

	1991-92 <hr/> (Target)	1992-93 <hr/> (Projected)	1993-94 <hr/> (Projected)	1994-95 <hr/> (Projected)
CIL	203.00	214.56	230.24	247.00
SCCL	20.50	24.50	27.00	30.50
Others	4.50	4.90	5.00	5.10
<b>ALL INDIA</b>	<b>228.00</b>	<b>243.96</b>	<b>262.24</b>	<b>282.60</b>

Manuguru STPS is proposed as a pit-head power station. The available reserves in Manuguru mines have already been committed. It cannot sustain a pit-head power station.

#### Electricity Tariff

4653. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Rajadhyaksha Committee has recommended uniform electricity tariff in the country;

(b) if so, the details thereof;

(c) whether the Government have taken any decision on its recommendation;

(d) if so, the time by which it will be implemented; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAO):** (a) to (e) The Rajadhyaksha Committee had recommended in 1980

that the Central Power should be sold at an uniform price throughout the country to State Electricity Boards and that the price should be based on a 15% return on capital employed as in the case of State Electricity Boards subject to the same conditions of minimum performance norms being achieved. The issue was also deliberated upon November, 1988 by a separate Committee headed by Shri V. B. Eswaran which after protracted deliberations could not reach a consensus on the issue of uniform tariff in view of the divergent views expressed by various States. There is no proposal at present, for introduction of uniform tariff for sale of Central Power.

The Government have decided, on the basis of the recommendations of the K. P. Rao Committee (June, 1990) which was set up to formulate the principles and normative parameters for working out of the tariff for sale of power from Central Sector Power Stations (of National Thermal Power Corporation and National Hydroelectric Power Corporation) to introduce with effect from 1st April, 1991 a station-wise two-part tariff for

the sale of power to States in the interests of merit order operations and marginal price based on marginal cost of generation.

#### Afforestation Projects in Collieries

4654. SHRI PIUS TIRKEY: Will the Minister of COAL be pleased to state:

(a) whether the Central Coalfields Limited have taken up afforestation projects in the areas of its different collieries;

(b) if so, the details thereof; and

(c) the expenditure incurred on this account during each of the last

three years Colliery-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) and (b) Central Coalfields Ltd. (CCL) have taken up afforestation work in its Collieries. During the years 1988, 1989 and 1990 CCL have planted saplings as follows:—

1988	1989	1990
6.57,881	11.54,604	16.68,002

(c) Details of expenditure incurred during 1988, 1989 and 1990 is enclosed in the attached statement.

#### STATEMENT

##### (A) Expenditure incurred on Afforestation

(Amount in Rs.)

Sl. No.	Name of the Area	Expenditure incurred during 1988	Expenditure incurred during 1989	Expenditure incurred during 1990
1.	North Karanpura	3,97,811	8,55,946	26,07,754
2.	Kuju	3,29,730	4,12,564	—
3.	Rajrappa	5,22,000	2,48,705	12,45,026
4.	Kargali	1,30,500	1,31,029	—
5.	Kathara	2,33,334	8,07,257	22,95,113
6.	Dhori	1,71,775	1,33,557	87,529
7.	Barkakana	2,39,350	6,30,418	7,81,633
8.	Hazaribagh	1,72,521	2,10,631	—
9.	Argada	3,04,500	4,28,066	7,50,214
10.	CWS, Barkakana	44,065	47,197	—
11.	Ashok	2,61,000	3,67,230	—
12.	Giridih	1,74,000	21,750	6,31,421
<b>TOTAL</b>		<b>29,80,586</b>	<b>42,94,350</b>	<b>83,95,689</b>